

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Jeena & Co.

V/s.

Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|----|-----------------------------|-----|-------------|
| 1. | Mr. Akshay B. Udeski i/b | Adv | [Signature] |
|----|-----------------------------|-----|-------------|

Mr. Sayaj Udeski and Co.
Adv for Petitioners.

Mr. Hosidax M. Khajotia - Representative of Petitioners.

| | | | |
|----|--------------------|------|-------------|
| 2. | Mr. Girish Paryani | Adv. | [Signature] |
|----|--------------------|------|-------------|

Respondent

Vinod Aswani

Representative Respondent

ORDER

TCP No.459/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)